

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:693
ANSWERED ON:10.12.2013
EX SERVICEMEN STATUS TO CAPF PERSONNEL
Natarajan Shri P.R.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has given approval to award Ex-servicemen status to retired personnel of the Central Armed Police Forces (CAPF);
- (b) if so, the details thereof; and
- (c) the number of such personnel likely to be benefited by this decision?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) to (c): No, Madam. The Government has approved the proposal of this Ministry on 1.11.2012 to declare the retired Central Armed Police Forces (CAPF) personnel from Central Reserve Police Force (CRPF), Border Security Force (BSF), Central Industrial Security Force (CISF), Indo-Tibetan Border Police (ITBP) and Sashastra Seema Ball (SSB) as Ex-Central Armed Police Forces personnel (Ex-CAPFs personnel). The above status is expected to provide better identity, community recognition and thus higher esteem and pride in the society to the Ex-CAPF personnel. The status of "Ex-CAPFs" is quite distinct from "Ex-servicemen" of Defence Forces. Based on such designation of Ex-CAPFs personnel, the State/UT Governments concerned may extend suitable benefits to them on the lines of the benefits extended to the Ex-servicemen of Defence Forces.